

(e) whether the Government propose to regularise the staff of the said studio for smooth functioning of the Kendra; and

(f) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (d) Though the new permanent studio set up at DDK Patna was commissioned on 15.3.1996, the power supply available was not found adequate for the smooth functioning of the new studio set up. Besides, staff sanction for the permanent studio set up is yet to be accorded by the competent authority. While some units of the kendra have already started functioning from the new studio, normal operations of the permanent studio set up would depend upon availability of uninterrupted power supply and sanction of full complement of staff.

(e) and (f) A scheme for regularisation of casual artists working in various Doordarshan Kendras was formulated in 1992 and subsequently modified in 1994. The casual artists, who are eligible under the scheme, are placed on a panel as per seniority and are regularised as and when vacancies become available.

#### Demand of Air Traffic and Extension

2986. SHRI ANAND RATNA MAURYA : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any study has been conducted regarding increasing demand of air traffic and need of its extension in domestic and international market;

(b) whether there is vast scope of training as a result of extension in the field of aviation;

(c) if so, the details thereof;

(d) whether necessary measures are being taken by the Government to start the pilot and other related training at division level in the country with private and international assistance; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c) Trends in air traffic are regularly monitored and analysed. Additional aircraft capacity is inducted for increasing air traffic and personnel are imparted necessary training by the airlines concerned.

(d) and (e) No Sir, presently training is being imparted wherever approved facilities are available.

#### Post and Telegraph Facilities in Haryana

2987. CHAUDHARY RAMCHANDRA BENDA : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of Gram Panchayats in Haryana where proper post and telegraph facilities have been provided so far;

(b) the number of post offices out of them where STD facilities have been provided;

(c) the number of post and telegraph offices proposed to be opened by the Government during 1996-97 and 1997-98; and

(d) the details of the time bound scheme of the Government in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The number of Gram Panchayats in Haryana where proper post and telegraph facilities have been provided is 2280 and 64 respectively.

(b) There is no Post Office where STD facilities have been provided.

(c) and (d) 9 Departmental Sub Post Offices and 7 Extra Departmental Branch Post Offices have been opened during 1996-97. Targets for opening of Post Offices are allocated Postal Circle-wise under Annual Plan Scheme on year to year basis. These have not been finalised for 1997-98.

No target for providing Telegraph facility is fixed as it is provided on demand and justification of traffic.

[English]

#### Allocation of Amount to Karnataka

2988. SHRI ANANTH KUMAR : Will the Minister of TOURISM be pleased to state the allocation made by the Union Government for development of tourist spots in Karnataka during each of the last three years, project-wise?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : Department of Tourism, Government of India during the last three years has sanctioned central financial assistance to the State of Karnataka amounting to Rs. 636.76 lakhs. The details are given in the attached Statement.

#### Statement

*Projects/Schemes sanctioned during 1993-94, 1994-95 and 1995-96*

Sl.No.	Name of the project	Amount sanctioned (Rs. in lakhs)
1	2	3
	<b>KARNATAKA</b>	
	<b>1993-94</b>	
1.	Public Conveniences at Tourist Centres in Karnataka	25.68